

ITEM NO.115

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 08/12/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Mukesh K. Giri, AOR
Ms. Vidya V. Pawar, Adv.

For Respondent(s) Mr. D.K. Thakur, Adv.
Mr. Devendra Jha, Adv.
Ms. Neelam Ojha, Adv.
For Mr. Nitin Kumar Thakur, AOR

Mr. P. N. Puri, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these appeals on Thursday, the 10th December, 2015.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master